

**DETAILS OF CRIMINAL CASES INVOLVING MEMBER OF PARLIAMENT**  
**/MEMBER OF LEGISLATIVE ASSEMBLY (MPs / MLAs)**  
**DISTRICT WISE (GOA) FOR THE MONTH OF MARCH 2025**

**Ref: Writ Petition ( Civil ) No. 699 of 2016 ( Supreme Court) ( Ashwini Kumar Upadhyay**  
**Vs Union of India & Ors.)**

**DISTRICT :NORTH GOA**

<b>Sr.No.</b>	<b>Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)</b>	<b>Case No.</b>	<b>Case Status</b>
1.	State of Goa Versus Mauvin Godinho Ors  Mauvin Godinho	SPCC/8/2001	Trial
2.	State of Goa versus Dayanand Ganesh Narvekar  Dayanand Ganesh Narvekar	CC/111/S/2012	Trial
3.	State of Goa Versus Atanasio Monserrate @ Babush and ors  Atanasio Monserrate	SCORS/4/2014	Trial

4.	State of Goa PI CB Ribandar V/s 1) Michael Lobo & 3 Ors.  Michael Lobo	CC/73/S/2016/A	Trial
5.	State of Goa Versus Shri Atanasio Teoflio Martins Monserrate @ Babush Monserrate  Atanasio Monserrate	SCORS/45/2018	Trial
6.	1) Directorate of Enforcement Government of India- Through Rajesh Nair Assistant Director Panaji Zonal Office 1st Floor Jeevan Vishwas LIC building EDC Complex Patto Plaza Panaji Goa 403001 V/s 1) Shri Digambar Vasant Kamat 2) Shri Churchill Alemao  Shri Digambar Vasant Kamat & Shri Churchill Alemao	PMLA/1/2018	Report
7.	Directorate of Enforcement Government of India Versus Shri Dayanand Narvekar  Shri Dayanand Narvekar	PMLA/1/2019	Steps

8.	State of Goa Versus Mr. Churchill Alemao & Ors  Mr. Churchill Alemao & Mr. Digamber Kamat	SPCC/6/2019	Arguments
9.	1) State of Goa(Crime Branch P.S) V/s Kedar Naik & 31 Ors.  Kedar Naik	Spl. Crim Case (Corruption) No. 03/2022	Arguments
10.	1) State of Goa(Crime Branch P.S) V/s 1) Shantaram Haldankar 2) Prakash Velip & 7 ors  Prakash Velip	CC/532/S/2022/A	Trial
11.	1) State of Goa(Crime Branch P.S) V/s 1) Prakash Velip & 4 Ors.  Prakash Velip	CC/569/S/2022/A	Appearance
12.	1) State of Goa(Thr. C.B. P.S) V/s 1) Anant Shinde 2) Prakash Velip & 14 Ors.  Prakash Velip	CC/31/S/2023	Reply

13.	State of Goa Versus 1. Mr. Chetan Desai 2. Mr. Dayanand Narvekar  Shri. Chetan Desai & Shri Dayanand Narvekar	SCORS/83/2024	Arguments
14.	State of Goa(Valpoi Police Station) Versus Tukaram @ Manoj Parab & 49 Ors.  Viresh Borkar	CC/272/S/2024	Arguments

#### DISTRICT : SOUTH GOA

Sr.No.	Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)	Case No.	Case Status
1.	Crime Branch v/s Francisco Xavier Pacheco.  Francisco Xavier Pacheco @ Mickey	CC 209/S/2017/1	Trial
2.	State ( Fatorda Police Station) v/s Vijay Sardessai  Vijay Sardessai S/o Jaivant Sardessai	CC 25/S/2022	Argument

3.	<p>Mormugao Police Station V/s Sankalp Amonkar,Shradha Amonkar, Sandesh Mesta, Reshma Ravankar.Sarika Palkar,Bhavana Bhosle,Murari Bandekar, Nilesh Navelkar,Rekha Pacheco,Agnelo Pereira, Devendra Shetye,Jose fernendes, Dayaneshwar Gaonkar, Sandeep Haldankar, Shantaeram Paradkar,Rajan Wagh, Uday Naik, Sheshmani Chawdhari, Shivshankar Balutagi, Vepuri Venkatadri,Praveen Amonkar, Santosh alyekar,Pratik Palyekar, Suraj @ Balan Chodankar</p> <p>Sankalp Amonkar</p>	CC 55/P/2023	Appearance
4.	<p>State ( Collem Police Station) V/s Rafique Latif, Rajesh Kerkar,Arvind Sharma,Sanjay @ Sameer Naik, Sukesh Pujari,Balram Gurav, Vishal Fadte @ Phadke Bho var Solanki, Rajesh Fal Dessai.</p> <p>Rajesh Fal Dessai S/o Khushali Fal Dessai</p>	CC 86/S/2022	Appearance
5.	<p>Anil A Bandodkar V/s Francisco Xavier Pacheco</p> <p>Francisco Xavier Pacheco @ Mickey, S/o Late Mr. Joao Francis Pacheco</p>	CC 519/NI/2022	Trial
6.	<p>Union of India by Inspector/RPF/Vasco Versus Abhijit Prabhu Desai</p> <p>Capt. Venzi Veigas</p>	AOA/771/2024	Argument

7.	State (Fatorda Police Station) Vs. Francisco Xavier Pacheco @ Mickey Pacheco  Francisco Xavier Pacheco @ Mickey Pacheco	7/S/2025	Appearance
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